

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1253
ANSWERED ON:16.11.2010
AMENDMENT IN ENEMY PROPERTY ACT
Patel Shri R.K. Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to amend the Enemy Property Act;
- (b) if so, the details thereof; and
- (c) the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): Yes, Madam.
- (b) & (c): It is proposed to introduce the draft Bill in the current session of Parliament.